

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II


For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 01.04.2019 to 15.04.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs. 3,61,762/- + interest (FDR-1264) Rs.60,68,361/- + interest (FDR-1264-A) Rs.28,45,801/- + interest (FDR-1264-B) AND Rs.13,17,699/- + interest (FDR-1264-C)	All on 01.04.2019	All for Six Months.
2	Rs.3,48,67,884/- + interest	05.04.2019	Six months.
3	Rs.25,96,176/-, PLUS interest	07.04.2019	One year.
4	Rs.4,00,000/-, PLUS interest	08.04.2019	SIX MONTHS.
5	Rs.1,78,85,753/- + interest	09.04.2019	One year.
6	Rs.35,27,710/- + interest	09.04.2019	One year.
7	(1) Rs.19,71,267/- (FDR1114) & (2) Rs.1,06,65,829/- (FDR-1114-A) Both plus interest	10.4.2019 16.04.2019	Both for ONE YEAR.
8	Rs.3,02,43,923/- + interest	11.4.2019	One year.
9	Rs.1,15,80,031/- (Rupees One Crore Fifteen Lakh Eighty Thousand Thirty One), PLUS interest.	11.04.2019	One Year.

Dated: 16.03.2019

1 P.A. to Ld. Registrar (J-I)

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India